

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-04-2024 AT 10:30 AM**

**CP (IB) No.677/7/HDB/2018
Cont. A (IBC) 3/2023 in CP (IB) No.677/7/HDB/2018
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

VMC Systems Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A (IBC) 3/2023

Parties called absent. Learned counsels for both sides present. Matter passed over. Matter called again. Contemnors Nos 1 and 3 are present through Video Conference. Contemnor No.2 present physically.

Since it is represented that the contemnors Nos 1 and 3 are aged and not well their personal presence today is dispensed with.

Call on 05.04.2024. Let the contemnors be present on the next hearing date.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)